

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

CP (IB) No. 165/95/HDB/2022
U/s 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India

... Petitioner

Vs

Mr. Poreddy Chandrasekhar Reddy
(M/s. Servomax India Pvt Ltd)

... Respondents

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Ms. Sarvani Desiraju for the Petitioner present. Personal Guarantor who is appearing in person is absent.

However, as a last opportunity the matter extended. Personal Guarantor is directed to appear on the next hearing date, lest the Adjudicating Authority may pass adverse order against the Personal Guarantor for his non-appearance.

List the matter for hearing on 20.10.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)